

ITEM NO.51

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Transfer Petition(s)(Civil) No(s). 2563/2023

RAKSHA DEVI YADAV

Petitioner(s)

VERSUS

RAJESH PRASAD YADAV

Respondent(s)

(and IA No.198584/2023-STAY APPLICATION)

Date : 30-11-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. R. Ilam Paridi, AOR
Mr. R. Vishnu Kumar, Adv.
Mr. Aman Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner is granted two weeks' time to take fresh steps and file fresh particulars in respect of the unserved sole respondent. Dasti, in addition, is allowed as prayed for.

List again on 17.01.2024.

H. SHASHIDHARA SHETTY
Registrar